

Russian looms. I do not think he will object to that.

DR. DATTA SAMANT: Not at all.

SHRI RAM NIWAS MIRDHA : Don't have softness for the Shultz. We have imported the Russian looms as part of the modernization programme. We are in touch with the IDBI. They have, on the basis of merit, sanctioned Rs. 100 crores for modernization. We have selected mills which have to be modernized, and we mean to make NTC as efficient as possible, like any other mills in the country.

DR. DATTA SAMANT: My second question: In Bombay, thirteen mills were taken over when the late Prime Minister Indira Gandhi had gone there in 1983 ; and the dispute is still going on. If the workers there retire, they are not going to get their gratuity. Difficulties are coming up in this regard. Thousands of workers are suffering. Already, four years have passed. My question is whether, in the case of these thirteen mills which were nationalised about four years back and which are with the NTC now, their workers when they retire will get their terminal dues, other compensations etc. or not.

SHRI RAM NIWAS MIRDHA: These thirteen mills were not nationalized. as the hon. Minister says. Their management was taken over; and we are running those mills as sick mills. There is a difference between nationalization and management.

I am mainly correcting the hon. Member's expression. That is all. I did not mean to say that we are not running them. We are fully responsible for those mills. We are running them in the most proper way, and the workers will get all the benefits that they are entitled to, under the rules. There is no question of discrimination against them.

SHRI DAGVJAY SINGH: In 1983, a special provision was made in respect of sick textile units. They wanted to shift out of a congested city, they could sell the land; and that sale will attract no capital gains tax, provided the money is invested outside or away from that place. Is it a fact that no textile mill, however sick it may be, in Bombay, Ahmedabad or anywhere else, has availed of this? Will the Ministry of Textiles cooperate with the various agencies to see that such an exodus take place, of mills outside these cities and re-investment made outside?

SHRI RAM NIWAS MIRDHA: This question has been raised on a number of occasions, viz. that cities should be de-congested, and mills taken out. Our Minister is trying to assist in all possible ways in this laudable objective.

WRITTEN ANSWERS TO QUESTIONS

[English]

Boards of Directors of Nationalised Banks

*884. PROF. K.V. THOMAS: Will the Minister of FINANCE be pleased to state:

(a) whether the Boards of Directors of the nationalised banks are proposed to be reconstituted:

(b) the criteria for reconstitution; and

(c) whether the representatives of farmers, industrialists, employees, trade unions are proposed to be included in the Boards of Directors of the nationalised banks?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI

EDUARDO FALEIRÓ) : (a) to (c). Appointment of directors on the boards of directors of nationalised banks is done in accordance with the criteria and norms prescribed in the Nationalised Banks (Management and Miscellaneous Provisions) Schemes, 1970 and 1980. At present there are no non-official Directors on the Boards of Directors of the nationalised banks. The question of nomination of these non-official directors is under consideration.

Export of Fruits from Andhra Pradesh

*885. SHRI MANIK REDDY: Will the Minister of COMMERCE be pleased to state:

(a) the fruits being exported from

	Qty. (M. T)	Val. (in Rs. crores)
1985-86	23285	24.30
1986-87	25000	25.00
1987-88	24700	27.10

(April-Jan.'88)

The major fruits being exported are mango, guava, chikoo, pineapples, grapes, apples, citrus etc.

[Translation]

Suggestions from Exporting Industrial Units to Achieve Exports Increase.

*889. SHRI SHANTI DHARIWAL: Will the Minister of COMMERCE be pleased to state:

(a) whether Government have suggested to the exporting industrial unit for a result oriented scheme to bring about increase in exports and to reduce trade imbalance;

Andhra Pradesh;

(b) their quantity during the last three years, year-wise and fruit-wise; and

(c) the foreign exchange earnings there from?

THE MINISTER OF FINANCE AND THE MINISTER OF COMMERCE (SHRI NARAYAN DATT TIWARI) : (a) to (c). State-wise export data is not being maintained. Export of fruits is freely allowed as per the Export Policy.

Exports of fruits from India including those grown in Andhra Pradesh and their value during the last three years are as follows:-

(b) if so, whether Government have received any suggestion from these industrial units; and

(c) if so, the action taken thereon by Government?

THE MINISTER OF FINANCE AND THE MINISTER OF COMMERCE (SHRI NARAYAN DATT TIWARI) : (a) to (c). A statement is given below:-

STATEMENT

Government maintains a constant dialogue with exporters through various Export Promotion Councils (EPCs), Federation of India Chambers of Commerce and Industry